

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 12th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

Mr. Vikrant Pachnanda
Mr. Mahesh Agarwal for R-2

Ms. Shruti Verma

ORDER

Learned counsel for Respondent No.2 is stated to be in some personal difficulty.

List the matter on **04.08.2016.**

**(I. J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**